

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/121(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Ishaan Solar Power Pvt. Ltd.  
**NAME OF THE RESPONDENT(S)** : Svaryu Energy Ltd.  
**UNDER SECTION** : Sec 9 Rule 4 of IBC, 2016

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**ORDER**

Present: Shri. V. Venkata Sivakumar, Ld. Counsel for the Petitioner.

Memo filed by the Petitioner vide S.R. No. 3252 dated 28.06.2024 attaching the record of default issued by the NeSL.

Petitioner is directed to serve copy of the petition on the Respondent and file Affidavit of Service.

List the petition for appearance / reply on **27.08.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs